

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**  
IB- 368(ND)/2020

**IN THE MATTER OF:**

Adesh Agarwal  
Vs  
Serval India Pvt Ltd

....Applicant

....Respondent

**SECTION**

Under Section-7 of IBC, 2016

Order delivered on 30.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

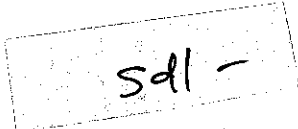
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

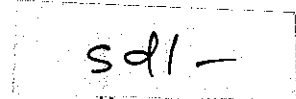
For the Applicant :  
For the Respondent :

**ORDER**

Arguments heard. Reserved for Orders.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)